

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
CENTRAL ZONE, BHOPAL

Original Application No. 69/2024

IN THE MATTER OF:

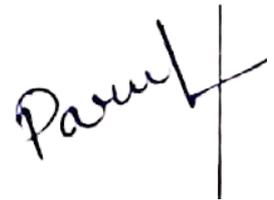
**“Sou Motu cognizance on the News Paper Article
Published in Nai Duniya Daily on 14.03.2024 regarding
illegal cutting of trees in Forest and Reserved Forest
Area for construction of road in Sukma District of
Chhattisgarh.”**

I N D E X

S. No.	Particulars	Annexure	Page No.
1.	Joint Committee Report in compliance of Order dated 10.03.2024		02-08

Place: Bhopal
Date: 03.07.2024

CECB



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**“Sou Motu cognizance on the News Paper Article
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Chhattisgarh.”**

**JOINT COMMITTEE REPORT IN COMPLIANCE OF
ORDER DATED 10.03.2024**

IT IS MOST RESPECTFULLY SUBMITTED HEREINUNDER :

1. That the present original application is registered in suo-moto exercise of powers of this Hon'ble Tribunal for the alleged cutting of the trees in reserved forest area by the PWD and contractor without the requisite permission from the Forest Department in violation of environmental rules, as highlighted in news article published in the Nai Duniya Daily on 14.03.2024.

2. That the Hon'ble Tribunal vide Order dated 10.03.2024, constituted a Joint Committee comprising of (i) One representative from the DFO, District Sukma, (C.G.) and (ii) One representative from the Chhattisgarh Environment Conservation Board, to visit the place and submit the factual and action taken report regarding the aforementioned issue.

3. Thereafter in compliance of the abovementioned directions of this Hon'ble Tribunal, on 23.04.2024, Joint Committee comprising of members - Mr. Shailesh Pisda (Regional Officer, Chhattisgarh Environment Conservation Board, Jagdalpur) and Mr. Ashok Kumar Bhatt (Sub Divisional Forest Officer, Sukma) inspected the spot as and the following findings were recorded :
 - a. The place mentioned in the case is located in the forest area under Sukma block of Sukma district, about 36 kilometers away from the district headquarters Sukma. Where normally visit is not possible due to Naxalite activities. Therefore, the site was inspected with the help of police force.

- b. In the road construction work mentioned in the case, the work of upgrading the traditionally used kutchra road is being done by the Public Works Department for a total length of 10.05 kilometres. The said route passes through revenue and forest land. Out of which 9.50 kilometres is located in revenue area and 0.55 kilometres in forest area.
- c. During the upgradation work of the said road, 16 trees of Forest land PF 246 and 247 of Sukma Forest Division Sukma area were damaged during the operation of the JCB machine. All the said 16 trees have been logged by the forest department as per the rules and transported to the forest depot, Sukma by registering the forest crime number 8810/15. The above information was given by Shri Gulshan Kumar Sahu (Forest Range Officer, Sukma) present on the spot.
- d. During the inspection, trees were damaged during road construction in the revenue area also, whose number is 37. The details of which, species wise

and stem thickness report, had been prepared by Shri Jharan Manjhi, Revenue Patwari, Badesatti.

4. In conclusion it is submitted that after investigating the above matter, the committee comes to the conclusion that the headline in the newspaper Nayiduniya dated 14.03.2024 "Muler sadak nirman me saikdon pedon ki chada di bali" was found to be partially correct and considering the sensitivity of the area and Naxalite activities, it was necessary to construct a road, but a total of 53 trees have been damaged by the contractor of the Public Works Department without permission. Penalty can be imposed to compensate for the environmental damage caused for the said act and for reforestation, trees equivalent to double or whatever is appropriate should be planted.



Ashok Kumar Bhatt
Member Joint committee
Sub Divisional forest Officer
Sukma



Shailesh Pisda
Member Joint committee
Regional Officer
C.G. Environment Conservation
Board

कारे जाने वाले वृक्षों की सूची

ग्राम- बडेसरटी से गंधारपारा- मुलेर मार्ग लम्बाई 10.05 कि.मी. जिला- सुकमा

क्र.	कक्षा क्र.	मार्ग क्र.	वृक्ष की प्रजाति	लम्बाई	गोलाई	हालत	च.मौ.	श्रिमांक
1	2	3	4	5	6	7	8	9
01	P.F.247	01	बीजा	08	120	H/S	0.400	
02	—	02	सजा	08	80	H/S	0.140	
03	—	03	बीजा	08	66	H/S	0.180	
04	—	04	तेंदू	03	70	H/S	0.140	
05	—	05	तेंदू	03	60	H/S	0.040	
06	—	06	बीजा	03	84	H/S	0.180	
07	—	07	तेन्दू	02	40	H/S	0.020	
08	—	08	धावडा	08	40	H/S	0.020	
09	—	09	तेंदू	02	38	H/S	0.020	
10	P.F.246	10	धावडा	02	38	H/S	0.020	
11	—	11	महुआ	06	60	H/S	0.040	
12	—	12	सजा	04	50	H/S	0.040	
13	—	13	सेन्हा	03	50	H/S	0.040	
14	—	14	सेन्हा	03	50	H/S	0.040	
15	—	15	सेन्हा	03	60	H/S	0.040	
16	—	16	सेन्हा	03	46	H/S	0.040	
							1.400	

Munir Khatun
Beat Forest Officer
Badesanti

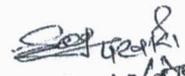
पंचनामा

आज दिनांक 17/04/2024 को ग्राम बडेसरी परवारी हल्का नं 08 बडेसरी व नि० अ० केडलापाल रहकील-सुक्का जिला-सुक्का (हल्का) के बडेसरी कांगोरीपारा से सुलेर रहकील-सुकाकोडा तक नया मिट्टी सुकक सडक निर्माण किया गया जिसके रेक्रेटर गुलाम खोस के द्वारा सडक निर्माण के लिए सडक के बीचो बीच आने वाले बूटो को अवैध रूप से जे सी की से उखाड कर फिनारे कर दिया गया जिसका ग्राम हल्का परवारी वल्ल मांसी एवं ग्राम वास्कियो के उपस्थिति सर्वे कर पंचनामा बूटो की सूची एवं परिवेदन तैयार किया गया

आवाह :-

- 1 लखमण यादव / लखन यादव -
- 2 कलभु देवा / जोगा - देवा
- 3 कलभु हडमा / सुधरा - हडमा
- 4 शडकम पोपजा / नन्दा - पोपजा


17/04/2024/केडलापाल


सु.मा. 10/केडलापाल


08/बडेसरी
केडलापाल

नं. 1774, 1771, 1760,

क्र.सं.	प्रजाति	क्षेत्र जोलाई		क्षेत्रफल (वर्ग मीटर)
		मी.	से.	
1	2			
1	1	शिवना	50	60
2	2	शिवना	50	80
3	3	होडा	50	80
4	4	शिवना	50	50
5	5	शिवना	50	80
6	6	मोदे	50	90
7	7	खला	50	70
8	8	करी	50	70
9	9	होडा	50	50
10	10	शिवना	50	50
11	11/1	तेन्दू	50	70
12	11/2	तेन्दू	50	60
13	12	अन्य	50	80
14	13/1	शिवना	50	75
15	13/2	शिवना	50	85
16	14/1	शिवना	50	80
17	14/2	शिवना	50	95
18	15/1	शिवना	50	50
19	15/2	शिवना	50	55
20	16	शिवना	50	48
21	17	खला	50	90
22	18	होडा	50	50
23	19	बीजा	51	70
24	20	शिवना	50	80
25	21	महुवा	51	78
26	22	तेन्दू	50	98
27	23	महुवा	51	40
28	24	शिवना	51	50
29	25	तेन्दू	50	85
30	26	खला	51	25
31	27	तेन्दू	50	80
32	28/1	महुवा	50	75
33	28/2	महुवा	50	65
34	29	खला	50	85
35	30	बीजा	50	80
36	31	तेन्दू	50	80
37	32	खला	50	81

जोशकारा

1. बीजा - 02
2. महुवा - 04
3. खला - 05
4. तेन्दू - 06
5. होडा - 03
6. करी - 01
7. मोदे - 01
8. अन्य - 01
9. शिवना 14

कुल - 37


 08/वडयरी